

**CBI v. Emmanuel Amaechi Esonwanne @ Kevin Ezzo @ Kev
RC 221/2020/E/0005 of CBI, EO-III, New Delhi**

04.09.2020

This is an application moved by IO SI/CBI Sukhchain Goyal seeking further judicial custody remand of 14 days of accused Emmanuel Amaechi Esonwanne @ Kevin Ezzo @ Kev.

Present : Sh. Manish Kumar, Assistant Superintendent, Jail no. 4.
Sh. Alok Vajpayee, Remand Advocate.
IO SI/CBI Sukhchain Goyal in person.

Accused Emmanuel Amaechi Esonwanne @ Kevin Ezzo @ Kev produced from Jail no. 4 through Video Conferencing.

Due to spreading of Corona Virus (COVID-19), special measures taken by the Government to prevent it by ordering a nationwide lockdown, the hearing of the urgent matter has been conducted through Video Conference using CISCO WEBEX app after taking consent of both the parties, in terms of directions issued by the Ld. District and Sessions Judge, Rouse Avenue District Courts.

In view of the averments made in the application, the applications stands allowed. Accused is remanded to further judicial remand for 14 days. He be produced before the concerned court on 18.09.2020.

Copy of the order be given dasti to the IO through whatsapp and email.

Copy of this order be also sent to the Superintendent of the concerned jail to be tagged along with the custody warrant.

Copy of the order be also uploaded on website.

Application stands disposed off.

(VISHAL PAHUJA)
Link MM/RADC Complex/Delhi/04.09.2020